GOVERNMENT OF INDIA MINISTRY OFCHEMICALS AND FERTILIZERS RAJYA SABHA

QUESTION NO12.11.2010

ANSWERED ON

COMPENSATION FOR VICTIMS OF BHOPAL GAS TRAGEDY

503 Dr. Janardhan Waghmare

Will the Minister of COALCOALCOALCOALCOALCHEMICALS AND FERTILIZERS be pleased to state :-

(a) whether Government is aware that the victims of the Bhopal Gas Tragedy have not yet been adequately compensated; and

(b)if so, the reasons therefor?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI SRIKANT KUMAR JENA)

(a)&(b): The Office of the Welfare Commissioner, Bhopal Gas Victims, set up under the Bhopal Gas Leak Disaster (Processing of Claims) Act,1985 has, up to 30.9.2010, awarded compensation amounting to Rs.3058.69 crore, which includes Rs. 1548.55 crore awarded to 5,74,376 original claimants and an additional compensation of approx. Rs.1510.14 crore to 5,62,697 of these claimants, on pro-rata basis in the ratio of 1:1.